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THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) and (b) Since the presentation of Finance (No. 2) Bill and the first batch of supplementary demands in the monsoon Session of Parliament there are indications that the requirements on account of Defence, food subsidy and assistance to States and Public Sector enterprises may be larger. Efforts are being made to improve revenue realisations and effect economies in expenditure to contain the budgetary deficit at the minimum level possible. It is, however, too early to quantify the likely year end deficit.

ITC CLASSIFICATION FOR SYNTHETIC FIBRE

1275. SHRI B. D. BARMAN: Will the Minister of COMMERCE be pleased to state:

- (a) what is the ITC classification of polyester, polyamide and synthetic resins as also nylon and polyester chips;
- (b) the number of export houses that have imported polyester chips and/or chips against synthetic polyestor, and polyamide resin licences;
- (c) whether the basic raw material of of polyester and nylon chips are canalised items; and
- (d) if so, whether Government propose direct the canalising body to take over these items to be sold over to nylon spinners.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) Polyester, polyamide and synthetic resins are classified under Sl. No. 116 of Part V of the ITC Schedule. Nylon chips and polyester chips have not been specifically mentioned in the ITC Schedule. Therefore, these items may fall either under Sl. No. 116 of Part V or 122 of Part V of the ITC Schedule, depending on their end-use.

- (b) Statistics of actual imports licencewise and licensed-wise are not compiled. It has, however come to Government's notice that some export houses have imported polyester/polyamide chips against licencees for synthetic polyester polyamide resins.
- (c) Yes, Sir. D. M. T. and Captrolactum which are the raw materials for the manufacture of polyester and nylon chips are canalised for imports.

(d) Does not arise. The import of polyester chips and nylon chips (Poly Captrolactum chips) is not canalised.

MADRAS-VISAKHAPATNAM AIR LINE

1276. SHRI M. KEDERSHAH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government have received some representation recently from the air travelling public of South India to the effect that Visakhapatnam, which fast developing city and has a conspicuous position on the industrial sphere, be linked with Madras by air; and
- (b) if so, when Government propose to link Visakhapatnam by air with Madras?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHA-DUR): (a) Indian Airlines received some representation in October-November this year.

(b) Indian Airlines has no plans for the time being to provide a direct link between Madras and Visakhapatnam.

SCHEME TO CREATE BUFFER STOCK FOR COTTON AND JUTE

1277. PROF. N. M. KAMBLE : SHRI R. D. J. AVERGOANKAR: SHRIK. N. DHULAP:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Government have taken a decision to create a buffer stock both of jute and cotton; and
- (b) if so, what are the details thereof and by when it is likely to be created?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): (a) and (b) A scheme for creation of a buffer stock of raw jute out of imports against a contract entered in January, 1974 from Bangladesh is under operation. There is no scheme to build up a buffer stock of raw cotton for the present.

BHUBANESHWAR-DELHI AIR SERVICE

1278. SHRI RABI ROY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether in view of large number of places of tourist interest in Orissa, the Central Government have decided to start a Boeing service between Delhi and Bhubaneshwar;